

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.09.2022

Appeal No. 217 of 2020

Adesh Jain

...Appellant

Versus

Securities and Exchange Board of India

...Respondent

Mr. Samyak Pati, Advocate i/b Parinam Law Associates for the Appellant.

Mr. Venkatesh Dhond, Senior Advocate with Mr. Mihir Mody, Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b K. Ashar & Co. for the Respondent.

ORDER:

1. Adjourned on the joint request of the parties. List on October 14, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Ms. Meera Swarup
Technical Member

09.09.2022
msb